

DIVISION BENCH
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2179(KB)2019
IA(I.B.C)/699(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	SUNNY TRADING CO. VS INDIAN PULP & PAPER PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance via video conference/physically

For the RP

Ms. Swati Dalmia, Adv.
Ms. Neha Sinha, Adv.
Mr. Avishek Gupta, RP

For Punjab National Bank

Ms. Urmila Chakraborty, Adv.
Mr. Debasish Chakraborti, Adv.
Mr. Snehasish Chakraborty, Adv.

For the WBSEDCL

Mr. Jishnu Saha, Sr. Adv.
Mr. Puspall Chakraborty, Adv.
Mr. Prisanika Ganguly, Adv.

For PE & IR Dept. of State of W.B

Mr. Saurav Chaudhuri, Adv.

ORDER

1. Ld. Sr. Counsel along with Ld. Counsel for the parties present.
2. Heard the parties. **Reserved for Orders.** Parties are directed to file written notes of arguments within a period of seven days, if not already filed.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**